

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

Original Application No.180/00718/2019

Tuesday, this the 1st day of October, 2019

C O R A M :

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER
HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

Athira Sadhu,
Aged 36 years,
W/o.Deepak.S.,
Working as Senior Statistical Officer,
N.S.O. (FOD), 43, Sengupta Street,
Ram Nagar, Coimbatore – 641 009,
Tamil Nadu State. ...Applicant

(By Advocate Mr.J.Abilash)

v e r s u s

1. Union of India
represented by the Secretary to the Government,
Ministry of Statistics and Programme Implementation,
S.S.S Division, Sardar Patel Bhavan, New Delhi – 110 001.
2. The Director General,
National Sample Survey Office,
FOD, East Block, Level 6-7,
R.K.Puram, New Delhi – 110 066.
3. The Director (S.S.S),
The Cadre Controlling Authority,
Sardar Patel Bhavan,
Sansad Marg, New Delhi – 110 001.
4. The Additional Director General,
National Sample Survey Office,
FOD, East Block, Level 6-7,
R.K.Puram, New Delhi – 110 066.
5. The Deputy Director,
National Sample Survey Office (FOD),
CGO Complex, Vellayani P.O.,
Thiruvananthapuram – 695 522.

6. N.S.O (FOD), 43 Sengupta Street,
Ram Nagar, Coimbatore – 641 009,
Tamil Nadu State.
7. N.S.O (FOD), C.G.O.Complex,
Third Floor, Kendriya Bhavan, Kakkanad,
Kochi – 682 030.
8. N.S.O (FOD), Room No.IX, 576/56,
Second Floor, Sakthan Arcade, TUDA Complex,
Near Sakthan Thampuran Bus Stand,
Thrissur – 680 001. ...Respondents

(By Advocate Mr.N.Anilkumar, SCGSC)

This application having been heard on 1st October 2019, the Tribunal on the same day delivered the following :

O R D E R (O R A L)

Per : Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

Heard Shri.J.Abbilash, learned counsel for the applicant. Shri.N.Anilkumar, SCGSC takes notice on behalf of the respondents. It is seen that the applicant is currently working in Coimbatore. Hence he falls under the jurisdiction of C.A.T., Madras Bench.

2. In view of the above, the O.A is dismissed for want of jurisdiction. The paperbook is returned to the applicant to enable him to approach the appropriate Bench, if he chooses to do so. No costs.

(Dated this the 1st day of October 2019)

**ASHISH KALIA
JUDICIAL MEMBER**

**E.K.BHARAT BHUSHAN
ADMINISTRATIVE MEMBER**

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List of Annexures in O.A.No.180/00718/2019

- 1. Annexure A-1** – A copy of the relevant pages of Order No.12039/03/2019/SSS dated 5.2.2019.
- 2. Annexure A-2** – A copy of the M.R.I.Scan dated 25.5.2019 of applicants mother.
- 3. Annexure A-3** – A copy of the representation dated 16.12.2018 to the 3rd respondent.
- 4. Annexure A-4** – A copy of the application of transfer dated 16.12.2018.
- 5. Annexure A-5** – A copy of the details of posting submitted by applicant along with her application.
- 6. Annexure A-6** – A copy of the request for transfer by the applicant to the third respondent dated 30.5.2019.
- 7. Annexure A-7** – A copy of the application of transfer dated 30.5.2019.
- 8. Annexure A-8** – A copy of the representation dated 10.7.2019.
- 9. Annexure A-9** – A copy of the representation dated 7.8.2019.
- 10. Annexure A-10** – A copy of the O.M.No.12015/6/2004SSS dated 9.5.2015.
- 11. Annexure A-11** – A copy of the O.M.No.11025/2/2003-ISS dated 15.2.2005.
